

(a) whether the attention of Government has been drawn to the Panel Discussion on "the role of Television in our country's life" organised by the Institution of Electronics and Telecommunication Engineers at Poona in January last;

(b) whether Government are aware that opinion was expressed at the symposium that Television should be used as a powerful tool for social transformation and that at present social commitment is lacking in our television; and

(c) the steps Government propose to take in the light of the above criticism?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA):** (a) Yes, Sir.

(b) A variety of views by a number of speakers were expressed mainly to the effect that to achieve mass education, rural uplift and social transformation, it was essential that television coverage should spread throughout the country.

(c) Government accepts such a view and is doing everything possible, within the resources available, to use ground based as well as satellite television to help promote educational and developmental objectives.

#### **PCOs and Post Offices in Goa**

9003. **SHRI PURUSHOTTAM KAKODKAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of public call offices in Goa; and

(b) the number of places where demand for post offices have been pending?

**THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA):** (a) Long distance Public Call Offices are working in Goa.

(b) No public demand for opening of post offices in Goa is pending examination.

#### **Funds for Goa for 1975-76 Plan**

9004. **SHRI PURUSHOTTAM KAKODKAR:** Will the Minister of PLANNING be pleased to state:

(a) the amount of funds proposed to be provided to Goa during the financial year 1975-76; and

(b) the names of the development projects on which these funds are proposed to be spent?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA):** (a) Central assistance of Rs. 11.50 crores has been allocated for the Annual Plan 1975-76 of Goa, Daman and Diu. The total size of the Annual Plan is Rs. 12.97 crores.

(b) The sectoral distribution of Rs. 12.97 crores is indicated in the Statement laid on the Table of the House. [Placed in Library. See No. LT 9865/75].

#### **Permission to Retired Central Class I Officers to practice Law on Retainer Basis**

9005. **SHRI MOHANRAJ KALINGARYAR:** Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 4006 on 19th March, 1975 regarding requirement of Government's prior approval for practising Law on a retainer basis by a retired class I officer and to lay on the Table of the House a copy of the Government orders issued permitting a retired Central Class I officer who does not possess a Law